

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 15.02.2024**

**Appeal No. 117 of 2021**

Amit Ramesh Sawhney

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

Ms. Ayushi Anandpara, Advocate for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed, Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

ORDER :

1. Adjourned due to non-availability of the bench. List on April 19, 2024.

Ms. Meera Swarup  
Technical Member

15.02.2024  
PTM